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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Shaikh Mukhtar Hussain  
V/s.  
M/s. Suman Motels Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dr S. K. Jain	PCo. for Petitioner	

ORDER

TCP 27/397-398/NCLT/MB/MAH/2011

At request of the parties, list this matter on 27.2.2018.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)